

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 537/11	TP 93/16	For Hearing	111/ 111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SUHAAS R. SHENOY FOR ALNIT LEGAL +91 948664379	PETITIONER	

Counsel for petitioner is present. Counsel for respondent is also present. Connected matter is listed on 15.11.2017. This matter is also ordered to be listed on the same day.

List it on 15.11.2017.


MEMBER (J)


MEMBER (T)